

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :11-07-2024

| Date : 11.07.2024 | | | | | | | | | |
|-------------------|----------------|----------------------------|----------------------------|---------------------------------|-------------|-----------------------------|--------------------------|----------------------------|-------------------------|
| SL No. | C.A.No. | Date of Applicat ion | Case No. | Name of the Applica nt | C.C Type | Judge / Court Name | C.C Applied For | Deali ng Secti on | Sea t |
| 1 | 58093/2 024 | 11.07.20 24 | WP (C) - 15090/2 024 | J K KHANDAYA TRAY | C.O. | | Order Dtd. 2024-07-09 | WRIT BRANCH -6 | (Se at No- 26) |
| 2 | 58094/2 024 | 11.07.20 24 | WP (C) - 15090/2 024 | A K NAYAK | C.O. | | Order Dtd. 2024-07-09 | WRIT BRANCH -6 | (Se at No- 26) |
| 3 | 58096/2 024 | 11.07.20 24 | WP (C) - 16193/2 024 | SAROJ KU. PARIDA | C.O. | | Order Dtd. 2024-07-09 | WRIT BRANCH -2 | (Se at No- 8) |
| 4 | 58098/2 024 | 11.07.20 24 | WP (C) - 16234/2 024 | P K MOHANTY | C.O. | | Order Dtd. 2024-07-09 | WRIT BRANCH -4 | (Se at No- 46) |
| 5 | 58099/2 024 | 11.07.20 24 | WP (C) - 15844/2 024 | D B RATH | C.O. | | Order Dtd. 2024-07-09 | WRIT BRANCH -7 | (Se at No- 15) |
| 6 | 58100/2 024 | 11.07.20 24 | WP (C) - 16337/2 024 | PADMANAV A JENA | C.O. | COURT NO. 10 | Order Dtd. 2024-07-22 | WRIT BRANCH -5 | (Se at No- 21) |
| 7 | 58102/2 024 | 11.07.20 24 | WP (C) - 16337/2 024 | PADMANAV A JENA | C.O. | COURT NO. 10 | Order Dtd. 2024-07-22 | WRIT BRANCH -5 | (Se at No- 21) |
| 8 | 58103/2 024 | 11.07.20 24 | WP (C) - 16354/2 024 | J P KAR | C.O. | COURT NO. 10 | Order Dtd. 2024-07-18 | WRIT BRANCH -5 | (Se at No- 21) |
| 9 | 58104/2 024 | 11.07.20 24 | WP (C) - 15813/2 024 | M R BARIK | C.O. | COURT NO. 10 | Order Dtd. 2024-07-05 | WRIT BRANCH -7 | (Se at No- 15) |

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| 10 | 58113/2 024 | 11.07.20 24 | WP (C) - 15905/2 024 | L C BEHERA | C.O. | COURT NO. 10 | Order Dtd. 2024-07-05 | WRIT BRANCH -8 | (Se at No- 41) |
| 11 | 58116/2 024 | 11.07.20 24 | WP (C) - 13198/2 024 | S MOHAPATR A | C.O. | COURT NO. 10 | Order Dtd. 2024-07-09 | WRIT BRANCH -1 | (Se at No- 2) |
| 12 | 58119/2 024 | 11.07.20 24 | WP (C) - 13269/2 024 | K K NATH | C.O. | COURT NO. 10 | Order Dtd. 2024-07-09 | WRIT BRANCH -2 | (Se at No- 45) |
| 13 | 58121/2 024 | 11.07.20 24 | WP (C) - 13976/2 024 | A K PANDA | C.O. | COURT NO. 10 | Order Dtd. 2024-07-09 | WRIT BRANCH -1 | (Se at No- 31) |
| 14 | 58123/2 024 | 11.07.20 24 | WP (C) - 14832/2 024 | S R PANI | C.O. | COURT NO. 10 | Order Dtd. 2024-07-09 | WRIT BRANCH -4 | (Se at No- 17) |
| 15 | 58125/2 024 | 11.07.20 24 | WP (C) - 15016/2 024 | P K MALLICK | C.O. | COURT NO. 10 | Order Dtd. 2024-07-09 | WRIT BRANCH -6 | (Se at No- 26) |
| 16 | 58127/2 024 | 11.07.20 24 | WP (C) - 14933/2 024 | K C SAMAL | C.O. | COURT NO. 10 | Order Dtd. 2024-08-06 | WRIT BRANCH -5 | (Se at No- 20) |
| 17 | 58129/2 024 | 11.07.20 24 | BLAPL- 11679/2 023 | SRINIBAS H MOHANTY | C.O. | COURT NO. 10 | Order Dtd. 2024-07-09 | BAIL-2 | (Se at No- 12) |
| 18 | 58130/2 024 | 11.07.20 24 | BLAPL- 11842/2 023 | SRINIBAS H MOHANTY | C.O. | COURT NO. 10 | Order Dtd. 2024-07-09 | BAIL-2 | (Se at No- 11) |
| 19 | 58132/2 024 | 11.07.20 24 | BLAPL- 11942/2 023 | SRINIBAS H MOHANTY | C.O. | COURT NO. 10 | Order Dtd. 2024-07-09 | BAIL-1 | (Se at No- 4) |
| 20 | 58134/2 024 | 11.07.20 24 | CRLREV- 122/202 4 | RANJITA SINGH | C.O. | COURT NO. 10 | Order Dtd. 2024-07-09 | CRIMIN AL REVISI ON | (Se at No- 4) |
| 21 | 58136/2 024 | 11.07.20 24 | WP (C) - 15462/2 024 | A K NAYAK | C.O. | COURT NO. 10 | Order Dtd. 2024-07-05 | WRIT BRANCH -2 | (Se at No- 7) |
| 22 | 58138/2 024 | 11.07.20 24 | WP (C) - 15523/2 024 | JINU RANI | C.O. | COURT NO. 10 | Order Dtd. 2024-07-05 | WRIT BRANCH -3 | (Se at No- |

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| | | | | | | | | | 33) |
| 23 | 58139/2 024 | 11.07.20 24 | WP (C) - 15544/2 024 | B K PATI | C.O. | COURT NO. 10 | Order Dtd. 2024-07-05 | WRIT BRANCH -3 | (Se at No- 33) |
| 24 | 58140/2 024 | 11.07.20 24 | WP (C) - 15555/2 024 | SUMANTA DAS | C.O. | COURT NO. 10 | Order Dtd. 2024-07-05 | WRIT BRANCH -3 | (Se at No- 33) |
| 25 | 58141/2 024 | 11.07.20 24 | WP (C) - 15558/2 024 | SUMANTA DAS | C.O. | COURT NO. 10 | Order Dtd. 2024-07-05 | WRIT BRANCH -3 | (Se at No- 33) |
| 26 | 58147/2 024 | 11.07.20 24 | RPFAM- 109/202 3 | M.K. PANI | C.O. | COURT NO. 10 | Order Dtd. 2024-07-09 | FIRST APPEAL | (Se at No- 5) |
| 27 | 58157/2 024 | 11.07.20 24 | WP (C) - 15975/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 10 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No- 41) |
| 28 | 58158/2 024 | 11.07.20 24 | WP (C) - 15974/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 10 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No- 41) |
| 29 | 58159/2 024 | 11.07.20 24 | WP (C) - 16270/2 024 | NIRANJAN PANDA | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -4 | (Se at No- 46) |
| 30 | 58160/2 024 | 11.07.20 24 | WP (C) - 15969/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No- 41) |
| 31 | 58161/2 024 | 11.07.20 24 | WP (C) - 11887/2 024 | KANTHAMA NI SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -2 | (Se at No- 8) |
| 32 | 58162/2 024 | 11.07.20 24 | WP (C) - 15966/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No- 41) |
| 33 | 58163/2 024 | 11.07.20 24 | WP (C) - 15977/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No- 41) |
| 34 | 58164/2 024 | 11.07.20 24 | WP (C) - 16218/2 024 | S SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -4 | (Se at No- 46) |
| 35 | 58165/2 024 | 11.07.20 24 | WP (C) - 15980/2 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH | (Se at |

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| | | | 024 | | | | | -8 | No-41) |
| 36 | 58166/2024 | 11.07.2024 | WP (C) - 15985/2024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No-41) |
| 37 | 58167/2024 | 11.07.2024 | WP (C) - 16069/2024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -1 | (Se at No-4) |
| 38 | 58168/2024 | 11.07.2024 | WP (C) - 15901/2024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No-41) |
| 39 | 58169/2024 | 11.07.2024 | WP (C) - 15912/2024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No-41) |
| 40 | 58170/2024 | 11.07.2024 | WP (C) - 15955/2024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No-41) |
| 41 | 58171/2024 | 11.07.2024 | WP (C) - 15961/2024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No-41) |
| 42 | 58172/2024 | 11.07.2024 | WP (C) - 15962/2024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No-41) |
| 43 | 58173/2024 | 11.07.2024 | WP (C) - 16116/2024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -2 | (Se at No-8) |
| 44 | 58174/2024 | 11.07.2024 | WP (C) - 16219/2024 | G D MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -4 | (Se at No-46) |
| 45 | 58175/2024 | 11.07.2024 | WP (C) - 16145/2024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -2 | (Se at No-8) |
| 46 | 58177/2024 | 11.07.2024 | WP (C) - 16001/2024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -1 | (Se at No-4) |
| 47 | 58178/2024 | 11.07.2024 | WP (C) - 16359/2024 | G D MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -5 | (Se at No-21) |
| 48 | 58179/2 | 11.07.20 | WP (C) - | SHARMIST | C.O. | COURT | Order Dtd. | WRIT | (Se |

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| | 024 | 24 | 15989/2 024 | HA SAMAL | | NO. 1 | 2024-07-10 | BRANCH -8 | at No- 41) |
| 49 | 58180/2 024 | 11.07.20 24 | WP (C) - 15990/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No- 41) |
| 50 | 58181/2 024 | 11.07.20 24 | WP (C) - 15991/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No- 41) |
| 51 | 58182/2 024 | 11.07.20 24 | WP (C) - 16372/2 024 | SUBAS SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -5 | (Se at No- 21) |
| 52 | 58183/2 024 | 11.07.20 24 | WP (C) - 15992/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No- 41) |
| 53 | 58184/2 024 | 11.07.20 24 | WP (C) - 16383/2 024 | KALPATAR U PARIDA | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -5 | (Se at No- 21) |
| 54 | 58185/2 024 | 11.07.20 24 | WP (C) - 15996/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No- 41) |
| 55 | 58187/2 024 | 11.07.20 24 | WP (C) - 16019/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -1 | (Se at No- 4) |
| 56 | 58188/2 024 | 11.07.20 24 | WP (C) - 16014/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -1 | (Se at No- 4) |
| 57 | 58189/2 024 | 11.07.20 24 | WP (C) - 16373/2 024 | GOPINATH SETHI | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -5 | (Se at No- 21) |
| 58 | 58191/2 024 | 11.07.20 24 | WP (C) - 16006/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -1 | (Se at No- 4) |
| 59 | 58192/2 024 | 11.07.20 24 | WPC (OAC) - 303/201 8 | K P BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2024-07-09 | OA Branch | (Se at No- 1) |
| 60 | 58193/2 024 | 11.07.20 24 | WP (C) - 16004/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -1 | (Se at No- 4) |

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| 61 | 58194/2 024 | 11.07.20 24 | WP (C) - 16031/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -1 | (Se at No- 4) |
| 62 | 58195/2 024 | 11.07.20 24 | WP (C) - 16033/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -1 | (Se at No- 4) |
| 63 | 58196/2 024 | 11.07.20 24 | WP (C) - 16053/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -1 | (Se at No- 4) |
| 64 | 58197/2 024 | 11.07.20 24 | WP (C) - 16066/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -1 | (Se at No- 4) |
| 65 | 58198/2 024 | 11.07.20 24 | WP (C) - 16027/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -1 | (Se at No- 4) |
| 66 | 58199/2 024 | 11.07.20 24 | WP (C) - 15988/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No- 41) |
| 67 | 58200/2 024 | 11.07.20 24 | WP (C) - 15983/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No- 41) |
| 68 | 58201/2 024 | 11.07.20 24 | WP (C) - 16041/2 024 | SHARMIST HA SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH -1 | (Se at No- 4) |
| 69 | 58203/2 024 | 11.07.20 24 | ABLAPL- 6689/20 24 | SANTOSH KUMAR DWIVEDY | C.O. | COURT NO. 1 | Order Dtd. 2024-07-09 | BAIL-2 | (Se at No- 8) |
| 70 | 58205/2 024 | 11.07.20 24 | WP (C) - 14912/2 020 | K.P. BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2024-06-25 | WRIT BRANCH -1 | (Se at No- 30) |
| 71 | 58207/2 024 | 11.07.20 24 | BLAPL- 6610/20 24 | CHITTA RANJAN SAHU | C.O. | COURT NO. 1 | Order Dtd. 2024-07-09 | | (Se at No- 30) |
| 72 | 58208/2 024 | 11.07.20 24 | WP (C) - 14912/2 020 | G. JAYSHING | C.O. | COURT NO. 1 | Order Dtd. 2024-06-25 | WRIT BRANCH -1 | (Se at No- 30) |
| 73 | 58209/2 024 | 11.07.20 24 | WP (C) - 4345/20 14 | P. MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2024-05-30 | WRIT BRANCH -4 | (Se at No- |

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| | | | | | | | | | 38) |
| 74 | 58210/2 024 | 11.07.20 24 | WP (C) - 7375/20 21 | B.K. PATI | C.O. | COURT NO. 1 | Order Dtd. 2024-06-25 | WRIT BRANCH -6 | (Se at No- 24) |
| 75 | 58211/2 024 | 11.07.20 24 | WP (C) - 7375/20 21 | R.K. BARIK | C.O. | COURT NO. 1 | Order Dtd. 2024-06-25 | WRIT BRANCH -6 | (Se at No- 24) |
| 76 | 58212/2 024 | 11.07.20 24 | WP (C) - 2590/20 23 | C.R. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2023-02-07 | WRIT BRANCH -5 | (Se at No- 23) |
| 77 | 58213/2 024 | 11.07.20 24 | WP (C) - 25920/2 023 | S.R. OJHA | C.O. | COURT NO. 1 | Order Dtd. 2024-06-25 | WRIT BRANCH -6 | (Se at No- 35) |
| 78 | 58214/2 024 | 11.07.20 24 | BLAPL- 4341/20 24 | GANESH CHANDRA JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-05-07 | | (Se at No- 35) |
| 79 | 58215/2 024 | 11.07.20 24 | WP (C) - 38869/2 020 | J. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-06-25 | WRIT BRANCH -3 | (Se at No- 14) |
| 80 | 58216/2 024 | 11.07.20 24 | WP (C) - 2903/20 22 | BHARAT KUMAR MISHRA | C.O. | COURT NO. 22 | Order Dtd. 2024-07-09 | WRIT BRANCH -5 | (Se at No- 23) |
| 81 | 58217/2 024 | 11.07.20 24 | WP (C) - 15071/2 018 | T. SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2024-06-25 | WRIT BRANCH -6 | (Se at No- 26) |
| 82 | 58218/2 024 | 11.07.20 24 | BLAPL- 11487/2 023 | N SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2024-07-10 | BAIL-1 | (Se at No- 6) |
| 83 | 58219/2 024 | 11.07.20 24 | CRLMC- 2470/20 24 | P R SWAIN | C.O. | COURT NO. 23 | Order Dtd. 2024-08-27 | | (Se at No- 6) |
| 84 | 58220/2 024 | 11.07.20 24 | WP (C) - 6005/20 24 | N C SINHA | C.O. | COURT NO. 23 | Order Dtd. 2024-09-12 | WRIT BRANCH -7 | (Se at No- 5) |
| 85 | 58221/2 024 | 11.07.20 24 | WP (C) - 8627/20 20 | SURYA NARAYANN PATNAIK, P.MOHAPA TRA | C.O. | COURT NO. 23 | Order Dtd. 2024-06-25 | WRIT BRANCH -1 | (Se at No- 1) |
| 86 | 58222/2 | 11.07.20 | FAO- | SARAT | C.O. | COURT | Order Dtd. | MISC. | (Se |

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| | 024 | 24 | 35/2024 | SWAIN | | NO. 23 | 2024-07-09 | APPEAL SEC. | at No-5) |
| 87 | 58223/2024 | 11.07.2024 | FAO-35/2024 | P CH DAS | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | MISC. APPEAL SEC. | (Se at No-5) |
| 88 | 58224/2024 | 11.07.2024 | FAO-34/2024 | SARAT SWAIN | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | MISC. APPEAL SEC. | (Se at No-5) |
| 89 | 58225/2024 | 11.07.2024 | CRLMC-2225/2024 | A. SUNDARAY | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | CRIMINAL MISC | (Se at No-7) |
| 90 | 58226/2024 | 11.07.2024 | FAO-34/2024 | P CH DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | MISC. APPEAL SEC. | (Se at No-5) |
| 91 | 58227/2024 | 11.07.2024 | CRLMC-2370/2024 | S. BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | CRIMINAL MISC | (Se at No-2) |
| 92 | 58228/2024 | 11.07.2024 | CMAPL-150/2024 | M D BISWAL | C.O. | COURT NO. 23 | Order Dtd. 2024-08-08 | M.J.C. | (Se at No-3) |
| 93 | 58229/2024 | 11.07.2024 | WP (C) - 15819/2024 | K R JENA | C.O. | COURT NO. 23 | Order Dtd. 2024-10-22 | WRIT BRANCH -7 | (Se at No-15) |
| 94 | 58231/2024 | 11.07.2024 | WP (C) - 18575/2023 | PRASANJIT BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | WRIT BRANCH -2 | (Se at No-6) |
| 95 | 58232/2024 | 11.07.2024 | WP (C) - 18575/2023 | S K SAHU | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | WRIT BRANCH -2 | (Se at No-6) |
| 96 | 58233/2024 | 11.07.2024 | CRLMC-2448/2024 | M.K. PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | | (Se at No-6) |
| 97 | 58234/2024 | 11.07.2024 | FAO-213/2024 | S HUSSIAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | MISC. APPEAL SEC. | (Se at No-2) |
| 98 | 58235/2024 | 11.07.2024 | FAO-213/2024 | KAPILA CHARAN NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | MISC. APPEAL SEC. | (Se at No-2) |

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| 99 | 58236/2 024 | 11.07.20 24 | CRLMC- 2389/20 24 | A.K. NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | CRIMIN AL MISC | (Se at No- 2) |
| 10 0 | 58237/2 024 | 11.07.20 24 | WP (C) - 16428/2 024 | ASHUTOSH MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2024-09-11 | WRIT BRANCH -6 | (Se at No- 35) |
| 10 1 | 58238/2 024 | 11.07.20 24 | WP (C) - 34382/2 020 | S.K. PARIDA | C.O. | COURT NO. 23 | Order Dtd. 2024-06-25 | WRIT BRANCH -6 | (Se at No- 24) |
| 10 2 | 58239/2 024 | 11.07.20 24 | WP (C) - 16410/2 024 | ASHUTOSH MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2024-09-11 | WRIT BRANCH -6 | (Se at No- 35) |
| 10 3 | 58240/2 024 | 11.07.20 24 | WP (C) - 16412/2 024 | ASHUTOSH MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2024-09-11 | WRIT BRANCH -6 | (Se at No- 35) |
| 10 4 | 58241/2 024 | 11.07.20 24 | WP (C) - 16415/2 024 | ASHUTOSH MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2024-09-11 | WRIT BRANCH -6 | (Se at No- 35) |
| 10 5 | 58242/2 024 | 11.07.20 24 | WP (C) - 33244/2 020 | M.K. RATH | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | WRIT BRANCH -2 | (Se at No- 6) |
| 10 6 | 58243/2 024 | 11.07.20 24 | WP (C) - 16429/2 024 | ASHUTOSH MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2024-09-11 | WRIT BRANCH -6 | (Se at No- 35) |
| 10 7 | 58244/2 024 | 11.07.20 24 | WP (C) - 40727/2 023 | M. DAS | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | WRIT BRANCH -2 | (Se at No- 34) |
| 10 8 | 58245/2 024 | 11.07.20 24 | WP (C) - 16432/2 024 | ASHUTOSH MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2024-09-11 | WRIT BRANCH -6 | (Se at No- 35) |
| 10 9 | 58246/2 024 | 11.07.20 24 | WP (C) - 16436/2 024 | ASHUTOSH MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2024-09-11 | WRIT BRANCH -6 | (Se at No- 35) |
| 11 0 | 58247/2 024 | 11.07.20 24 | WP (C) - 40727/2 023 | G.K. SUNDARAY | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | WRIT BRANCH -2 | (Se at No- 34) |
| 11 1 | 58248/2 024 | 11.07.20 24 | WP (C) - 16501/2 024 | D NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2024-09-11 | WRIT BRANCH -7 | (Se at No- |

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| 11 2 | 58249/2 024 | 11.07.20 24 | CRLREV- 225/202 3 | N.R. BEHERA | C.O. | DR (J) | Order Dtd. 2024-07-25 | CRIMIN AL REVISI ON | (Se at No- 4) |
| 11 3 | 58250/2 024 | 11.07.20 24 | CRLREV- 224/202 3 | N.R. BEHERA | C.O. | DR (J) | Order Dtd. 2024-07-25 | CRIMIN AL REVISI ON | (Se at No- 4) |
| 11 4 | 58251/2 024 | 11.07.20 24 | MATA- 188/202 4 | S.K. PARIDA | C.O. | COURT NO. 1 | Order Dtd. 2024-07-30 | FIRST APPEAL | (Se at No- 3) |
| 11 5 | 58252/2 024 | 11.07.20 24 | WP (C) - 12052/2 024 | S. DASH | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | WRIT BRANCH (DIVIS ION BENCH- 1) | (Se at No- 108) |
| 11 6 | 58253/2 024 | 11.07.20 24 | MATA- 284/202 2 | R.K. MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | FIRST APPEAL | (Se at No- 2) |
| 11 7 | 58254/2 024 | 11.07.20 24 | MATA- 284/202 2 | S. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2024-07-10 | FIRST APPEAL | (Se at No- 2) |
| 11 8 | 58255/2 024 | 11.07.20 24 | ABLAPL- 6612/20 24 | D. K. DALAI | C.O. | COURT NO. 1 | Order Dtd. 2024-07-03 | | (Se at No- 2) |
| 11 9 | 58256/2 024 | 11.07.20 24 | BLAPL- 6615/20 24 | R. K. MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2024-07-09 | | (Se at No- 2) |
| 12 0 | 58257/2 024 | 11.07.20 24 | BLAPL- 6608/20 24 | SUMITRA PATRA | C.O. | COURT NO. 1 | Order Dtd. 2024-07-09 | BAIL-1 | (Se at No- 1) |
| 12 1 | 58258/2 024 | 11.07.20 24 | WP (C) - 15716/2 024 | D. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 9999-12-31 | WRIT BRANCH (DIVIS ION BENCH- 1) | (Se at No- 101) |
| 12 2 | 58259/2 024 | 11.07.20 24 | BLAPL- 5314/20 24 | RAMESH CHANDRA MAHARANA | C.O. | COURT NO. 7 | Order Dtd. 2024-07-10 | | (Se at No- 101) |
| 12 | 58260/2 | 11.07.20 | ABLAPL- | JADUNATH | C.O. | COURT | Order Dtd. | | (Se |

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| 3 | 024 | 24 | 6717/20 24 | PRADHAN | | NO. 7 | 2024-07-09 | | at No- 101) |
| 12 4 | 58261/2 024 | 11.07.20 24 | WP (C) - 16182/2 024 | B.K. DAS | C.O. | COURT NO. 7 | Order Dtd. 2024-07-09 | WRIT BRANCH (DIVIS ION BENCH- 1) | (Se at No- 105) |
| 12 5 | 58262/2 024 | 11.07.20 24 | WP (C) - 16020/2 024 | P.N. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-07-09 | WRIT BRANCH (DIVIS ION BENCH- 1) | (Se at No- 104) |
| 12 6 | 58263/2 024 | 11.07.20 24 | ABLAPL- 6715/20 24 | JADUNATH PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No- 104) |
| 12 7 | 58265/2 024 | 11.07.20 24 | WP (C) - 15987/2 024 | B. SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | WRIT BRANCH (DIVIS ION BENCH- 1) | (Se at No- 103) |
| 12 8 | 58266/2 024 | 11.07.20 24 | ABLAPL- 6241/20 19 | MR. PARTH A SARATHI DAS | C.O. | COURT NO. 7 | Order Dtd. 2024-07-10 | CRIMIN AL MISC | (Se at No- 3) |
| 12 9 | 58267/2 024 | 11.07.20 24 | WP (C) - 15948/2 024 | B. SINGH | C.O. | COURT NO. 7 | Order Dtd. 2024-07-09 | WRIT BRANCH (DIVIS ION BENCH- 1) | (Se at No- 103) |
| 13 0 | 58268/2 024 | 11.07.20 24 | WP (C) - 16049/2 024 | B. SINGH | C.O. | COURT NO. 7 | Order Dtd. 2024-07-09 | WRIT BRANCH (DIVIS ION BENCH- 1) | (Se at No- 104) |
| 13 1 | 58269/2 024 | 11.07.20 24 | WP (C) - 14195/2 024 | RABI SAMAL | C.O. | COURT NO. 7 | Order Dtd. 2024-07-10 | WRIT BRANCH (DIVIS ION BENCH- 1) | (Se at No- 107) |
| 13 2 | 58270/2 024 | 11.07.20 24 | WP (C) - 15950/2 024 | B. SINGH | C.O. | COURT NO. 7 | Order Dtd. 2024-07-09 | WRIT BRANCH (DIVIS ION BENCH- 1) | (Se at No- 103) |

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| 133 | 58271/2024 | 11.07.2024 | ABLAPL-3243/2020 | A K MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2022-03-03 | BAIL-1 | (Se at No-6) |
| 134 | 58272/2024 | 11.07.2024 | BLAPL-3224/2017 | M/S.D.MI TRA | C.O. | COURT NO. 10 | Order Dtd. 2018-01-05 | | (Se at No-6) |
| 135 | 58273/2024 | 11.07.2024 | ABLAPL-6713/2024 | JADUNATH PRADHAN | C.O. | COURT NO. 10 | Order Dtd. 2024-07-09 | | (Se at No-6) |
| 136 | 58275/2024 | 11.07.2024 | ABLAPL-6692/2024 | JADUNATH PRADHAN | C.O. | COURT NO. 10 | Order Dtd. 2024-07-09 | | (Se at No-6) |
| 137 | 58276/2024 | 11.07.2024 | ABLAPL-6710/2024 | JADUNATH PRADHAN | C.O. | COURT NO. 10 | Order Dtd. 2024-07-09 | | (Se at No-6) |
| 138 | 58277/2024 | 11.07.2024 | BLAPL-6538/2024 | JADUNATH PRADHAN | C.O. | COURT NO. 10 | Order Dtd. 2024-07-04 | | (Se at No-6) |
| 139 | 58280/2024 | 11.07.2024 | ABLAPL-6100/2024 | NIRANJAN ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | BAIL-1 | (Se at No-1) |
| 140 | 58281/2024 | 11.07.2024 | ABLAPL-6680/2024 | M. R. BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No-1) |
| 141 | 58282/2024 | 11.07.2024 | WP (C) - 16051/2024 | BRAJA KISHORE SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-10 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-104) |
| 142 | 58283/2024 | 11.07.2024 | WP (C) - 16122/2024 | NIRANJAN PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-105) |
| 143 | 58284/2024 | 11.07.2024 | WP (C) - 16284/2024 | A K MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-106) |

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| 14 4 | 58285/2 024 | 11.07.20 24 | ABLAPL- 6691/20 24 | MANOJ KUMAR MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | BAIL-2 | (Se at No- 10) |
| 14 5 | 58286/2 024 | 11.07.20 24 | ABLAPL- 6693/20 24 | MANOJ KUMAR PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No- 10) |
| 14 6 | 58287/2 024 | 11.07.20 24 | ABLAPL- 2024/20 24 | M. N. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No- 10) |
| 14 7 | 58288/2 024 | 11.07.20 24 | ABLAPL- 6684/20 24 | JYOTI PRAKASH KAR | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No- 10) |
| 14 8 | 58289/2 024 | 11.07.20 24 | ABLAPL- 6694/20 24 | SUBAS SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No- 10) |
| 14 9 | 58290/2 024 | 11.07.20 24 | ABLAPL- 6697/20 24 | MANAS RANJAN SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No- 10) |
| 15 0 | 58291/2 024 | 11.07.20 24 | ABLAPL- 6700/20 24 | LAXMINAR AYAN RAYATSIN GH | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No- 10) |
| 15 1 | 58292/2 024 | 11.07.20 24 | ABLAPL- 6718/20 24 | PANKAJ KUMAR PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No- 10) |
| 15 2 | 58293/2 024 | 11.07.20 24 | ABLAPL- 6722/20 24 | MRUTYUNJ AY MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No- 10) |
| 15 3 | 58294/2 024 | 11.07.20 24 | ABLAPL- 6686/20 24 | B. K. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No- 10) |
| 15 4 | 58295/2 024 | 11.07.20 24 | ABLAPL- 6706/20 24 | BIJAY KUMAR DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | BAIL-2 | (Se at No- 12) |
| 15 5 | 58297/2 024 | 11.07.20 24 | ABLAPL- 6716/20 24 | N. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No- 12) |
| 15 6 | 58298/2 024 | 11.07.20 24 | ABLAPL- 6687/20 24 | A. K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | BAIL-2 | (Se at No- |

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| 157 | 58299/2024 | 11.07.2024 | ABLAPL-6683/2024 | A. K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No-11) |
| 158 | 58300/2024 | 11.07.2024 | ABLAPL-6682/2024 | A. K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No-11) |
| 159 | 58301/2024 | 11.07.2024 | ABLAPL-6685/2024 | A. K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | BAIL-2 | (Se at No-9) |
| 160 | 58302/2024 | 11.07.2024 | ABLAPL-6688/2024 | R. K. MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No-9) |
| 161 | 58303/2024 | 11.07.2024 | ABLAPL-6690/2024 | R. K. MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | BAIL-2 | (Se at No-10) |
| 162 | 58304/2024 | 11.07.2024 | RSA-386/2019 | H.K. PATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-05 | SECOND APPEAL | (Se at No-4) |
| 163 | 58305/2024 | 11.07.2024 | ABLAPL-5800/2024 | SRINIBASH MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-06-18 | BAIL-2 | (Se at No-11) |
| 164 | 58306/2024 | 11.07.2024 | BLAPL-5662/2024 | SRIDHAR RATH | C.O. | COURT NO. 6 | Order Dtd. 2024-07-10 | | (Se at No-11) |
| 165 | 58307/2024 | 11.07.2024 | CRLA-565/2024 | S. BARIK | C.O. | COURT NO. 6 | Order Dtd. 2024-07-03 | CRIMINAL APPEAL | (Se at No-11) |
| 166 | 58308/2024 | 11.07.2024 | BLAPL-6445/2024 | DILLIP SAMAL | C.O. | COURT NO. 6 | Order Dtd. 2024-07-10 | BAIL-1 | (Se at No-4) |
| 167 | 58309/2024 | 11.07.2024 | BLAPL-6600/2024 | GHANASHYAMA MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2024-07-09 | BAIL-1 | (Se at No-1) |
| 168 | 58311/2024 | 11.07.2024 | ABLAPL-6709/2024 | S R SUBUDHI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | BAIL-2 | (Se at No-9) |
| 169 | 58312/2024 | 11.07.2024 | BLAPL-6539/2024 | G. JAYSINGH | C.O. | COURT NO. 2 | Order Dtd. 2024-07-09 | BAIL-2 | (Se at |

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| | | | 24 | | | OLD | | | No-12) |
| 170 | 58313/2024 | 11.07.2024 | CRLA-511/2024 | M. DAS | C.O. | COURT NO. 7 | Order Dtd. 2024-09-17 | CRIMINAL APPEAL | (Se at No-11) |
| 171 | 58314/2024 | 11.07.2024 | CRLA-512/2024 | M. DAS | C.O. | COURT NO. 3 | Order Dtd. 2024-09-17 | CRIMINAL APPEAL | (Se at No-11) |
| 172 | 58315/2024 | 11.07.2024 | CRLMP-592/2024 | BIDHUBHU SANA MOHAPATRA | C.O. | COURT NO. 3 | Order Dtd. 2024-07-10 | WRIT BRANCH -6 | (Se at No-35) |
| 173 | 58316/2024 | 11.07.2024 | CRLMP-614/2024 | S.K. DASH | C.O. | COURT NO. 3 | Order Dtd. 2024-07-10 | WRIT BRANCH -7 | (Se at No-44) |
| 174 | 58317/2024 | 11.07.2024 | CRLMP-979/2024 | A.K. NAYAK | C.O. | COURT NO. 3 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No-39) |
| 175 | 58318/2024 | 11.07.2024 | CRLMP-907/2024 | K. SAHOO | C.O. | COURT NO. 3 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No-39) |
| 176 | 58319/2024 | 11.07.2024 | CRLMP-977/2024 | DAITARI PRADHAN | C.O. | COURT NO. 3 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No-39) |
| 177 | 58320/2024 | 11.07.2024 | CRLMP-980/2024 | K. SAHOO | C.O. | COURT NO. 3 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No-39) |
| 178 | 58321/2024 | 11.07.2024 | CRLMP-972/2024 | H.K. DASH | C.O. | COURT NO. 3 | Order Dtd. 2024-07-09 | WRIT BRANCH -8 | (Se at No-39) |
| 179 | 58323/2024 | 11.07.2024 | ABLAPL-11730/2023 | K.K. NATH | C.O. | COURT NO. 11 | Order Dtd. 2023-10-16 | BAIL-1 | (Se at No-2) |
| 180 | 58324/2024 | 11.07.2024 | RSA-220/2005 | K.K. NATH | C.O. | COURT NO. 11 | Order Dtd. 2024-07-29 | SECOND APPEAL | (Se at No-4) |
| 181 | 58325/2024 | 11.07.2024 | WP (C) - 16256/2024 | M.N. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-07-09 | WRIT BRANCH -4 | (Se at No-46) |
| 18 | 58326/2 | 11.07.20 | BLAPL- | D.K. | C.O. | COURT | Order Dtd. | BAIL-2 | (Se |

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| 2 | 024 | 24 | 12766/2023 | JENA | | NO. 11 | 2024-03-27 | | at No-10) |
| 183 | 58327/2024 | 11.07.2024 | RSA-542/2023 | S. MOHARANA | C.O. | DR (J) | Order Dtd. 9999-12-31 | | (Se at No-10) |
| 184 | 58328/2024 | 11.07.2024 | RSA-364/2018 | A.C. JENA | C.O. | DR (J) | Order Dtd. 2024-07-05 | SECOND APPEAL | (Se at No-2) |
| 185 | 58329/2024 | 11.07.2024 | ABLAPL-14037/2023 | G. ROUT | C.O. | COURT NO. 11 | Order Dtd. 2023-11-30 | BAIL-2 | (Se at No-7) |
| 186 | 58330/2024 | 11.07.2024 | BLAPL-10834/2023 | J. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-07-09 | BAIL-2 | (Se at No-10) |
| 187 | 58331/2024 | 11.07.2024 | TRP (C) - 31/2024 | R.K. BISWAL | C.O. | COURT NO. 11 | Order Dtd. 2024-07-01 | M.J.C. | (Se at No-6) |
| 188 | 58332/2024 | 11.07.2024 | WP (C) - 13650/2007 | C.R. NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-07-05 | WRIT BRANCH -2 | (Se at No-34) |
| 189 | 58333/2024 | 11.07.2024 | ABLAPL-6604/2024 | A SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-07-10 | | (Se at No-34) |
| 190 | 58334/2024 | 11.07.2024 | BLAPL-5820/2024 | JR NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-07-10 | BAIL-1 | (Se at No-3) |
| 191 | 58335/2024 | 11.07.2024 | BLAPL-6353/2024 | S HUSSAIN | C.O. | COURT NO. 11 | Order Dtd. 2024-07-10 | BAIL-2 | (Se at No-10) |
| 192 | 58339/2024 | 11.07.2024 | BLAPL-6617/2024 | R. K. MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-07-09 | BAIL-2 | (Se at No-11) |
| 193 | 58340/2024 | 11.07.2024 | BLAPL-6630/2024 | ARTATRAN A PARIDA | C.O. | COURT NO. 11 | Order Dtd. 2024-07-09 | | (Se at No-11) |
| 194 | 58341/2024 | 11.07.2024 | BLAPL-6627/2024 | SUBAS SAMAL | C.O. | COURT NO. 11 | Order Dtd. 2024-07-09 | | (Se at No-11) |

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| 195 | 58342/2024 | 11.07.2024 | SA-120/1993 | B.N. SHADANGI | C.O. | COURT NO. 11 | Order Dtd. 2024-07-10 | SECOND APPEAL | (Se at No-4) |
| 196 | 58343/2024 | 11.07.2024 | RSA-42/2002 | M. BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2024-07-10 | SECOND APPEAL | (Se at No-4) |
| 197 | 58344/2024 | 11.07.2024 | SA-294/2000 | P.C. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-07-10 | SECOND APPEAL | (Se at No-3) |
| 198 | 58345/2024 | 11.07.2024 | SA-146/2002 | A. SUNDARAY | C.O. | COURT NO. 11 | Order Dtd. 2024-07-09 | SECOND APPEAL | (Se at No-4) |
| 199 | 58347/2024 | 11.07.2024 | ABLAPL-2111/2024 | PK MISHRA | C.O. | COURT NO. 2 | Order Dtd. 2024-07-03 | BAIL-2 | (Se at No-7) |
| 200 | 58348/2024 | 11.07.2024 | SA-123/1999 | A. SUNDARAY | C.O. | COURT NO. 2 | Order Dtd. 2024-07-09 | SECOND APPEAL | (Se at No-7) |
| 201 | 58350/2024 | 11.07.2024 | WP (C) - 16534/2024 | T.BAG | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -7 | (Se at No-18) |
| 202 | 58351/2024 | 11.07.2024 | SA-89/1999 | B. BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | SECOND APPEAL | (Se at No-6) |
| 203 | 58352/2024 | 11.07.2024 | ABLAPL-4994/2024 | P SETHY | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | | (Se at No-6) |
| 204 | 58353/2024 | 11.07.2024 | SA-89/1999 | P.K. MISHRA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | SECOND APPEAL | (Se at No-6) |
| 205 | 58356/2024 | 11.07.2024 | ABLAPL-4992/2024 | ASHOK KU RANA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | | (Se at No-6) |
| 206 | 58357/2024 | 11.07.2024 | WP (C) - 13289/2024 | A. K. NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -2 | (Se at No-45) |
| 207 | 58358/2024 | 11.07.2024 | ABLAPL-4990/2024 | NIHAR SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | BAIL-1 | (Se at No- |

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| 208 | 58359/2024 | 11.07.2024 | ABLAPL-4353/2024 | CHHABI RANA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | | (Se at No-4) |
| 209 | 58360/2024 | 11.07.2024 | WP (C) - 8311/2024 | N. MALLICK | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -3 | (Se at No-28) |
| 210 | 58361/2024 | 11.07.2024 | CRLMC-2415/2024 | SUNIL KUMAR PANDA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | | (Se at No-28) |
| 211 | 58362/2024 | 11.07.2024 | ABLAPL-2167/2024 | B B MALLICK | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | | (Se at No-28) |
| 212 | 58363/2024 | 11.07.2024 | CRLMC-2211/2024 | A.K. BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | CRIMINAL MISC | (Se at No-7) |
| 213 | 58364/2024 | 11.07.2024 | WP (C) - 5898/2024 | S. MITRA | C.O. | COURT NO. 23 | Order Dtd. 2024-08-22 | WRIT BRANCH -5 | (Se at No-32) |
| 214 | 58365/2024 | 11.07.2024 | BLAPL-1791/2024 | AK MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-11 | BAIL-2 | (Se at No-9) |
| 215 | 58366/2024 | 11.07.2024 | CRLMC-2413/2024 | S.K. PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No-9) |
| 216 | 58367/2024 | 11.07.2024 | CRLMC-4469/2023 | K.C. SWAIN | C.O. | COURT NO. 15 | Order Dtd. 9999-12-31 | CRIMINAL MISC | (Se at No-4) |
| 217 | 58368/2024 | 11.07.2024 | WP (C) - 4669/2024 | P. K. SWAIN | C.O. | COURT NO. 23 | Order Dtd. 2024-11-11 | WRIT BRANCH -8 | (Se at No-43) |
| 218 | 58369/2024 | 11.07.2024 | CRLMC-4487/2023 | J. PARDHAN | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | CRIMINAL MISC | (Se at No-4) |
| 219 | 58370/2024 | 11.07.2024 | WP (C) - 3020/2024 | N. BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2024-10-04 | WRIT BRANCH -6 | (Se at No-35) |
| 220 | 58371/2024 | 11.07.2024 | CRLMC-4486/2024 | J. PARDHAN | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | CRIMINAL | (Se at |

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| | | | 23 | | | | | MISC | No-4) |
| 22 1 | 58372/2 024 | 11.07.20 24 | CRLMC- 2396/20 24 | P. BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | CRIMIN AL MISC | (Se at No- 2) |
| 22 2 | 58373/2 024 | 11.07.20 24 | CRLMC- 2423/20 24 | NARENDRA KUMAR LENKA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | | (Se at No- 2) |
| 22 3 | 58374/2 024 | 11.07.20 24 | WP (C) - 32440/2 023 | H. K. MOHANTA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -6 | (Se at No- 25) |
| 22 4 | 58375/2 024 | 11.07.20 24 | WP (C) - 14164/2 015 | K.N. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | WRIT BRANCH -7 | (Se at No- 15) |
| 22 5 | 58376/2 024 | 11.07.20 24 | WP (C) - 29763/2 023 | A. K. NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2024-10-28 | WRIT BRANCH -8 | (Se at No- 39) |
| 22 6 | 58377/2 024 | 11.07.20 24 | WP (C) - 14163/2 015 | K.N. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | WRIT BRANCH -7 | (Se at No- 15) |
| 22 7 | 58378/2 024 | 11.07.20 24 | WP (C) - 11597/2 024 | S. MISHRA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -6 | (Se at No- 16) |
| 22 8 | 58379/2 024 | 11.07.20 24 | WP (C) - 30252/2 023 | A. K. NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2024-10-28 | WRIT BRANCH -6 | (Se at No- 16) |
| 22 9 | 58380/2 024 | 11.07.20 24 | CRLREV- 537/201 2 | M BARAL | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | CRIMIN AL REVISI ON | (Se at No- 4) |
| 23 0 | 58381/2 024 | 11.07.20 24 | WP (C) - 6548/20 24 | CHHABI RANA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -7 | (Se at No- 48) |
| 23 1 | 58382/2 024 | 11.07.20 24 | WP (C) - 40948/2 023 | P. K. MISHRA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -5 | (Se at No- 32) |
| 23 2 | 58383/2 024 | 11.07.20 24 | CRLMA- 133/202 2 | K K NATH | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | BAIL-1 | (Se at No- 6) |
| 23 | 58384/2 | 11.07.20 | WP (C) - | S. | C.O. | COURT | Order Dtd. | WRIT | (Se |

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| 3 | 024 | 24 | 6548/20 24 | MOHANTY | | NO. 23 | 2024-07-10 | BRANCH -7 | at No- 48) |
| 23 4 | 58385/2 024 | 11.07.20 24 | WP (C) - 15928/2 024 | K. K. NATH | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No- 41) |
| 23 5 | 58386/2 024 | 11.07.20 24 | WP (C) - 15687/2 024 | S. MISHRA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -4 | (Se at No- 17) |
| 23 6 | 58387/2 024 | 11.07.20 24 | WP (C) - 14978/2 024 | B.B.ROUT | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -5 | (Se at No- 20) |
| 23 7 | 58388/2 024 | 11.07.20 24 | CRLMA- 133/202 2 | SAMIR BARIK | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | BAIL-1 | (Se at No- 6) |
| 23 8 | 58389/2 024 | 11.07.20 24 | WP (C) - 15533/2 024 | G. .R. PATRA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -3 | (Se at No- 33) |
| 23 9 | 58390/2 024 | 11.07.20 24 | BLAPL- 6626/20 24 | BALARAM SINGH | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | | (Se at No- 33) |
| 24 0 | 58391/2 024 | 11.07.20 24 | WP (C) - 1890/20 24 | S. BISWAL | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -1 | (Se at No- 2) |
| 24 1 | 58392/2 024 | 11.07.20 24 | ABLAPL- 6719/20 24 | BALARAM SINGH | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | | (Se at No- 2) |
| 24 2 | 58393/2 024 | 11.07.20 24 | WP (C) - 14362/2 024 | K.C. SAMAL | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -6 | (Se at No- 36) |
| 24 3 | 58394/2 024 | 11.07.20 24 | WP (C) - 15472/2 024 | N. K. SATAPATH Y | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -2 | (Se at No- 7) |
| 24 4 | 58396/2 024 | 11.07.20 24 | RPFAM- 377/202 3 | S. MOHARANA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | FIRST APPEAL | (Se at No- 5) |
| 24 5 | 58397/2 024 | 11.07.20 24 | WP (C) - 15466/2 024 | N. K. SATAPATH Y | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | | (Se at No- 5) |

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| 24 6 | 58398/2 024 | 11.07.20 24 | CMP- 1615/20 23 | RANJAN KUMAR ROUT | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH -5 | (Se at No- 20) |
| 24 7 | 58400/2 024 | 11.07.20 24 | MA- 184/200 1 | S. K. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | MISC. APPEAL SEC. | (Se at No- 4) |
| 24 8 | 58401/2 024 | 11.07.20 24 | CMP- 662/202 4 | S.K. SAHU | C.O. | COURT NO. 20 | Order Dtd. 2024-08-23 | WRIT BRANCH -4 | (Se at No- 37) |
| 24 9 | 58403/2 024 | 11.07.20 24 | MACA- 587/201 5 | S. DASH | C.O. | COURT NO. 20 | Order Dtd. 2024-07-10 | MISC. APPEAL SEC. | (Se at No- 9) |
| 25 0 | 58404/2 024 | 11.07.20 24 | CMP- 965/202 3 | S. MOHARANA | C.O. | COURT NO. 20 | Order Dtd. 2024-08-14 | WRIT BRANCH -6 | (Se at No- 24) |
| 25 1 | 58406/2 024 | 11.07.20 24 | FAO- 582/201 6 | N. SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2024-07-10 | MISC. APPEAL SEC. | (Se at No- 2) |
| 25 2 | 58407/2 024 | 11.07.20 24 | CMP- 323/202 4 | M/S. PRAM OD CHANDRA SEJPADA | C.O. | COURT NO. 20 | Order Dtd. 2024-07-10 | WRIT BRANCH -1 | (Se at No- 30) |
| 25 3 | 58408/2 024 | 11.07.20 24 | FAO- 582/201 6 | T. BAG | C.O. | COURT NO. 20 | Order Dtd. 2024-07-10 | MISC. APPEAL SEC. | (Se at No- 2) |
| 25 4 | 58410/2 024 | 11.07.20 24 | CMP- 698/202 4 | P.K. PAL | C.O. | COURT NO. 20 | Order Dtd. 2024-07-10 | WRIT BRANCH -4 | (Se at No- 37) |
| 25 5 | 58411/2 024 | 11.07.20 24 | FAO- 178/202 4 | S. SWAIN | C.O. | COURT NO. 20 | Order Dtd. 2024-07-10 | MISC. APPEAL SEC. | (Se at No- 9) |
| 25 6 | 58413/2 024 | 11.07.20 24 | FAO- 178/202 4 | A. K. BARIK | C.O. | COURT NO. 20 | Order Dtd. 2024-07-10 | MISC. APPEAL SEC. | (Se at No- 9) |
| 25 7 | 58415/2 024 | 11.07.20 24 | CMP- 708/202 4 | MANOMOY BASU | C.O. | COURT NO. 20 | Order Dtd. 2024-07-10 | WRIT BRANCH -5 | (Se at No- 23) |
| 25 8 | 58416/2 024 | 11.07.20 24 | FAO- 56/2024 | S. SWAIN | C.O. | COURT NO. 20 | Order Dtd. 2024-07-10 | MISC. APPEAL SEC. | (Se at No- |

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| 259 | 58418/2024 | 11.07.2024 | FAO-56/2024 | S. K. SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2024-07-10 | MISC. APPEAL SEC. | (Se at No-5) |
| 260 | 58419/2024 | 11.07.2024 | WP (C) - 6439/2024 | A.K. MISHRA | C.O. | COURT NO. 20 | Order Dtd. 2024-07-10 | WRIT BRANCH -4 | (Se at No-37) |
| 261 | 58421/2024 | 11.07.2024 | WP (C) - 15252/2024 | M.K. RATH | C.O. | COURT NO. 20 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No-40) |
| 262 | 58422/2024 | 11.07.2024 | FAO-4/2024 | M. MISHRA | C.O. | COURT NO. 23 | Order Dtd. 2024-11-26 | MISC. APPEAL SEC. | (Se at No-5) |
| 263 | 58424/2024 | 11.07.2024 | WP (C) - 8082/2024 | N. MALLICK | C.O. | COURT NO. 23 | Order Dtd. 2024-04-29 | WRIT BRANCH -7 | (Se at No-18) |
| 264 | 58425/2024 | 11.07.2024 | WP (C) - 15521/2024 | P.K. MISHRA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH (DIVISION BENCH-3) | (Se at No-122) |
| 265 | 58427/2024 | 11.07.2024 | WP (C) - 16333/2024 | P.K. LENKA | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-107) |
| 266 | 58429/2024 | 11.07.2024 | WP (C) - 7871/2024 | S. BISWAL | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-110) |
| 267 | 58431/2024 | 11.07.2024 | CONTC-2874/2024 | A.K. BISWAL | C.O. | COURT NO. 23 | Order Dtd. 2024-07-09 | | (Se at No-110) |
| 268 | 58433/2024 | 11.07.2024 | WA-1679/2024 | S. BISWAL | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT APPEAL | (Se at No-1) |
| 269 | 58435/2024 | 11.07.2024 | WA-94/2023 | N.K. SATAPATHY | C.O. | COURT NO. 23 | Order Dtd. 2024-07-10 | WRIT APPEAL | (Se at No-7) |

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| 270 | 58437/2024 | 11.07.2024 | CRLA-916/2023 | S. NAYAK | C.O. | COURT NO. 5 | Order Dtd. 2024-10-24 | CRIMINAL APPEAL | (Se at No-9) |
| 271 | 58439/2024 | 11.07.2024 | CRLA-407/2022 | A.K. MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2024-10-24 | CRIMINAL APPEAL | (Se at No-7) |
| 272 | 58441/2024 | 11.07.2024 | WA-835/2024 | S. DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-09-18 | WRIT APPEAL | (Se at No-2) |
| 273 | 58443/2024 | 11.07.2024 | WA-1782/2024 | AKSHAYA KUMAR NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-07-23 | WRIT APPEAL | (Se at No-6) |
| 274 | 58449/2024 | 11.07.2024 | CONTC-1300/2013 | S.K. DASH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-07-10 | CONTEMPT | (Se at No-2) |
| 275 | 58450/2024 | 11.07.2024 | WP (C) - 12859/2022 | B. DAS | C.O. | COURT NO. 1 | Order Dtd. 2024-09-02 | WRIT BRANCH -4 | (Se at No-38) |
| 276 | 58451/2024 | 11.07.2024 | BLAPL-2016/2024 | S BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-11 | | (Se at No-38) |
| 277 | 58452/2024 | 11.07.2024 | WP (C) - 16259/2024 | N.CH. SAHU | C.O. | COURT NO. 6 | Order Dtd. 2024-07-11 | WRIT BRANCH -4 | (Se at No-46) |
| 278 | 58453/2024 | 11.07.2024 | ARBA-21/2023 | NILAMADH AB BISOI | C.O. | COURT NO. 7 | Order Dtd. 2024-08-02 | | (Se at No-46) |
| 279 | 58454/2024 | 11.07.2024 | WP (C) - 8422/2024 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 7 | Order Dtd. 2024-07-09 | WRIT BRANCH -4 | (Se at No-27) |
| 280 | 58455/2024 | 11.07.2024 | WP (C) - 8422/2024 | B.K. SETHI | C.O. | COURT NO. 7 | Order Dtd. 2024-07-09 | WRIT BRANCH -4 | (Se at No-27) |
| 281 | 58456/2024 | 11.07.2024 | WP (C) - 4491/2018 | S. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-07-10 | WRIT BRANCH -7 | (Se at No-18) |
| 282 | 58457/2024 | 11.07.2024 | WP (C) - 4491/2018 | G. SUNDARA | C.O. | COURT NO. 7 | Order Dtd. 2024-07-10 | WRIT BRANCH -7 | (Se at No-18) |

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| 283 | 58458/2024 | 11.07.2024 | WP (C) - 33999/2023 | A. SUNDARAY | C.O. | COURT NO. 7 | Order Dtd. 2024-06-25 | WRIT BRANCH -7 | (Se at No-55) |
| 284 | 58459/2024 | 11.07.2024 | ABLAPL-6645/2024 | RAMESH CHANDRA MAHARANA | C.O. | COURT NO. 7 | Order Dtd. 2024-07-10 | | (Se at No-55) |
| 285 | 58460/2024 | 11.07.2024 | ABLAPL-6538/2024 | BIBHUTI RANJAN MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2024-07-10 | | (Se at No-55) |
| 286 | 58461/2024 | 11.07.2024 | BLAPL-5342/2024 | MK MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2024-07-11 | BAIL-2 | (Se at No-12) |
| 287 | 58462/2024 | 11.07.2024 | ABLAPL-4939/2024 | R. K. BARIK | C.O. | COURT NO. 17 | Order Dtd. 2024-07-09 | | (Se at No-12) |
| 288 | 58463/2024 | 11.07.2024 | ABLAPL-6729/2024 | MANORANJAN DAS | C.O. | COURT NO. 17 | Order Dtd. 2024-07-10 | BAIL-2 | (Se at No-9) |
| 289 | 58464/2024 | 11.07.2024 | ABLAPL-6650/2024 | L SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-07-10 | | (Se at No-9) |
| 290 | 58465/2024 | 11.07.2024 | ABLAPL-6657/2024 | K K NATH | C.O. | COURT NO. 2 | Order Dtd. 2024-07-10 | BAIL-2 | (Se at No-8) |
| 291 | 58466/2024 | 11.07.2024 | ABLAPL-6527/2024 | R K NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-07-10 | BAIL-2 | (Se at No-12) |
| 292 | 58467/2024 | 11.07.2024 | ABLAPL-6565/2024 | GANESH SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-07-10 | BAIL-1 | (Se at No-6) |
| 293 | 58468/2024 | 11.07.2024 | ABLAPL-6583/2024 | M K PANI | C.O. | COURT NO. 2 | Order Dtd. 2024-07-10 | | (Se at No-6) |
| 294 | 58469/2024 | 11.07.2024 | WPC (OA) - 818/2018 | P.N. PATTNAIK | C.O. | COURT NO. 2 | Order Dtd. 2024-07-09 | OA Branch | (Se at No-1) |
| 295 | 58470/2024 | 11.07.2024 | WP (C) - 16248/2 | B.K. SWAIN | C.O. | COURT NO. 2 | Order Dtd. 2024-07-10 | WRIT BRANCH | (Se at |

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| | | | 024 | | | | | -4 | No-46) |
| 296 | 58471/2024 | 11.07.2024 | ABLAPL-6596/2024 | ARTATRAN PARIDA | C.O. | COURT NO. 2 | Order Dtd. 2024-07-10 | | (Se at No-46) |
| 297 | 58472/2024 | 11.07.2024 | WP (C) - 1780/2024 | R.K. DEHURY | C.O. | COURT NO. 2 | Order Dtd. 2024-07-10 | WRIT BRANCH -8 | (Se at No-39) |
| 298 | 58473/2024 | 11.07.2024 | ABLAPL-6607/2024 | NIRANJAN MALLICK | C.O. | COURT NO. 2 | Order Dtd. 2024-07-10 | | (Se at No-39) |
| 299 | 58474/2024 | 11.07.2024 | WP (C) - 16366/2024 | A.K. PANDA | C.O. | COURT NO. 2 | Order Dtd. 2024-07-10 | WRIT BRANCH -5 | (Se at No-21) |
| 300 | 58475/2024 | 11.07.2024 | WP (C) - 16368/2024 | A.K. PANDA | C.O. | COURT NO. 2 | Order Dtd. 2024-07-10 | WRIT BRANCH -5 | (Se at No-21) |
| 301 | 58476/2024 | 11.07.2024 | ABLAPL-6617/2024 | ARTATRAN PARIDA | C.O. | COURT NO. 2 | Order Dtd. 2024-07-10 | | (Se at No-21) |
| 302 | 58477/2024 | 11.07.2024 | ABLAPL-6661/2024 | D K JENA | C.O. | COURT NO. 2 | Order Dtd. 2024-07-10 | | (Se at No-21) |
| 303 | 58478/2024 | 11.07.2024 | ABLAPL-6723/2024 | A K ROUL | C.O. | COURT NO. 2 | Order Dtd. 2024-07-10 | | (Se at No-21) |
| 304 | 58480/2024 | 11.07.2024 | BLAPL-6622/2024 | J. R. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-07-09 | | (Se at No-21) |
| 305 | 58481/2024 | 11.07.2024 | BLAPL-6619/2024 | SANJIB KUMAR BHANJADE O | C.O. | COURT NO. 2 | Order Dtd. 2024-07-09 | | (Se at No-21) |
| 306 | 58482/2024 | 11.07.2024 | BLAPL-6616/2024 | SANJIB KUMAR BHANJADE O | C.O. | COURT NO. 2 | Order Dtd. 2024-07-09 | BAIL-1 | (Se at No-5) |
| 307 | 58483/2024 | 11.07.2024 | BLAPL-6629/2024 | J. R. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-07-09 | | (Se at No-5) |
| 30 | 58484/2 | 11.07.20 | BLAPL- | JADUNATH | C.O. | COURT | Order Dtd. | | (Se |

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| 8 | 024 | 24 | 6621/20 24 | PRADHAN | | NO. 2 | 2024-07-09 | | at No- 5) |
| 30 9 | 58485/2 024 | 11.07.20 24 | ABLAPL- 4947/20 24 | BINDU SAGAR SWAIN | C.O. | COURT NO. 2 | Order Dtd. 2024-07-09 | | (Se at No- 5) |
| 31 0 | 58486/2 024 | 11.07.20 24 | ABLAPL- 4982/20 24 | H. K. PATRA | C.O. | COURT NO. 2 | Order Dtd. 2024-07-09 | | (Se at No- 5) |
| 31 1 | 58487/2 024 | 11.07.20 24 | ABLAPL- 4929/20 24 | JADUNATH PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2024-07-09 | | (Se at No- 5) |
| 31 2 | 58488/2 024 | 11.07.20 24 | WP (C) - 14586/2 019 | R.K. SAHU | C.O. | COURT NO. 2 | Order Dtd. 2024-07-09 | WRIT BRANCH -3 | (Se at No- 28) |
| 31 3 | 58489/2 024 | 11.07.20 24 | BLAPL- 6831/20 24 | PR MISHRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-11 | BAIL-2 | (Se at No- 9) |
| 31 4 | 58490/2 024 | 11.07.20 24 | CRLMC- 2112/20 24 | S.K. PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-06-19 | | (Se at No- 9) |
| 31 5 | 58491/2 024 | 11.07.20 24 | CRLMC- 2478/20 24 | S.K. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-10 | | (Se at No- 9) |
| 31 6 | 58492/2 024 | 11.07.20 24 | BLAPL- 6644/20 24 | KARTIK CHANDRA TRIPATHY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-10 | | (Se at No- 9) |
| 31 7 | 58493/2 024 | 11.07.20 24 | ABLAPL- 5900/20 24 | AK JATI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-10 | | (Se at No- 9) |
| 31 8 | 58494/2 024 | 11.07.20 24 | BLAPL- 3100/20 24 | S. CHOUDHUR Y | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-09 | | (Se at No- 9) |
| 31 9 | 58495/2 024 | 11.07.20 24 | BLAPL- 5722/20 23 | JR NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-10 | BAIL-1 | (Se at No- 1) |
| 32 0 | 58496/2 024 | 11.07.20 24 | WP (C) - 16422/2 024 | A MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-11 | WRIT BRANCH (DIVIS ION | (Se at No- 108 |

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| 321 | 58497/2024 | 11.07.2024 | BLAPL-5663/2023 | SP SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-10 | BAIL-2 | (Se at No-7) |
| 322 | 58498/2024 | 11.07.2024 | ABLAPL-6747/2024 | R. K. MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-10 | BAIL-1 | (Se at No-1) |
| 323 | 58499/2024 | 11.07.2024 | ABLAPL-6747/2024 | R. K. MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-10 | BAIL-1 | (Se at No-1) |
| 324 | 58500/2024 | 11.07.2024 | ABLAPL-6768/2024 | A. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-07-11 | BAIL-1 | (Se at No-1) |
| 325 | 58092/2024 | 11.07.2024 | WP (C) - 28498/2019 | DOLANAND A PRADHAN | GENERAL | | Order Dtd. 2024-04-30 | WRIT BRANCH -8 | (Se at No-29) |
| 326 | 58095/2024 | 11.07.2024 | WP (C) - 28493/2019 | DOLANAND A PRADHAN | GENERAL | | Order Dtd. 2024-04-30 | WRIT BRANCH -8 | (Se at No-29) |
| 327 | 58097/2024 | 11.07.2024 | WP (C) - 28487/2019 | DOLANAND A PRADHAN | GENERAL | | Order Dtd. 2024-04-30 | WRIT BRANCH -8 | (Se at No-29) |
| 328 | 58101/2024 | 11.07.2024 | WP (C) - 28502/2019 | DOLANAND A PRADHAN | GENERAL | | Order Dtd. 2024-04-30 | WRIT BRANCH -1 | (Se at No-30) |
| 329 | 58105/2024 | 11.07.2024 | WP (C) - 28504/2019 | DOLANAND A PRADHAN | GENERAL | | Order Dtd. 2024-04-30 | WRIT BRANCH -1 | (Se at No-30) |
| 330 | 58106/2024 | 11.07.2024 | WP (C) - 28475/2019 | DOLANAND A PRADHAN | GENERAL | | Order Dtd. 2024-04-30 | WRIT BRANCH -8 | (Se at No-29) |
| 331 | 58111/2024 | 11.07.2024 | WP (C) - 28480/2019 | DOLANAND A PRADHAN | GENERAL | | Order Dtd. 2024-04-30 | WRIT BRANCH -8 | (Se at No-29) |
| 332 | 58118/2024 | 11.07.2024 | WP (C) - 28482/2019 | DOLANAND A PRADHAN | GENERAL | | Order Dtd. 2024-04-30 | WRIT BRANCH -8 | (Se at No-29) |
| 333 | 58152/2024 | 11.07.2024 | WP (C) - | DEBENDRA | GENERAL | | Order Dtd. | WRIT | (Se |

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| 3 | 024 | 24 | 12146/2 024 | BEHERA | AL | | 2024-06-19 | BRANCH -6 | at No- 35) |
| 33 4 | 58274/2 024 | 11.07.20 24 | WP (C) - 5222/20 24 | SANJAY KUMAR BEHERA | GENER AL | | Order Dtd. 2024-03-18 | WRIT BRANCH -7 | (Se at No- 44) |
| 33 5 | 58278/2 024 | 11.07.20 24 | WP (C) - 2281/20 24 | SANJAY KUMAR BEHERA | GENER AL | | Order Dtd. 2024-02-07 | WRIT BRANCH -6 | (Se at No- 16) |
| 33 6 | 58336/2 024 | 11.07.20 24 | WP (C) - 5270/20 24 | SANJAY KUMAR BEHERA | GENER AL | | Order Dtd. 2024-03-21 | WRIT BRANCH -7 | (Se at No- 44) |
| 33 7 | 58337/2 024 | 11.07.20 24 | WP (C) - 1333/20 22 | SANJAY KUMAR BEHERA | GENER AL | | Order Dtd. 2024-05-30 | WRIT BRANCH -7 | (Se at No- 5) |
| 33 8 | 58346/2 024 | 11.07.20 24 | BLAPL- 4545/20 24 | DIBYA PRAKASH MISHRA | GENER AL | | Order Dtd. 2024-07-10 | | (Se at No- 5) |
| 33 9 | 58349/2 024 | 11.07.20 24 | BLAPL- 3987/20 24 | DIBYA PRAKASH MISHRA | GENER AL | | Order Dtd. 2024-07-10 | | (Se at No- 5) |
| 34 0 | 58354/2 024 | 11.07.20 24 | BLAPL- 4178/20 24 | DIBYA PRAKASH MISHRA | GENER AL | | Order Dtd. 2024-07-10 | BAIL-2 | (Se at No- 11) |
| 34 1 | 58355/2 024 | 11.07.20 24 | WP (C) - 7156/20 24 | PRATIMA NAYAK | GENER AL | | Order Dtd. 2024-07-10 | WRIT BRANCH -5 | (Se at No- 23) |
| 34 2 | 58446/2 024 | 11.07.20 24 | WP (C) - 2406/20 22 | SANJAY KUMAR BEHERA | GENER AL | | Order Dtd. 2024-05-30 | WRIT BRANCH -5 | (Se at No- 21) |
| 34 3 | 58091/2 024 | 11.07.20 24 | WP (C) - 15090/2 024 | S K BISWAL | GENER AL | | Order Dtd. 2024-07-09 | WRIT BRANCH -6 | (Se at No- 26) |
| 34 4 | 58107/2 024 | 11.07.20 24 | WA- 469/201 3 | P C MOHANTY | GENER AL | | Order Dtd. 2023-09-13 | WRIT APPEAL | (Se at No- 5) |
| 34 5 | 58108/2 024 | 11.07.20 24 | WA- 1036/20 22 | L B SAHU | GENER AL | | Order Dtd. 2024-07-02 | WRIT APPEAL | (Se at No- 6) |

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| 346 | 58109/2024 | 11.07.2024 | FA-280/1986 | A K SWAIN | GENERAL | | Order Dtd. 1992-03-12 | | (Se at No-6) |
| 347 | 58110/2024 | 11.07.2024 | WP (C) - 15868/2024 | P K SAHOO | GENERAL | | Order Dtd. 2024-07-12 | WRIT BRANCH -7 | (Se at No-15) |
| 348 | 58112/2024 | 11.07.2024 | TRPCRL-3/2024 | S DAS | GENERAL | | Order Dtd. 2024-02-05 | BAIL-1 | (Se at No-3) |
| 349 | 58114/2024 | 11.07.2024 | RPFAM-90/2013 | S MOHANTY | GENERAL | | Order Dtd. 2019-07-01 | FIRST APPEAL | (Se at No-4) |
| 350 | 58115/2024 | 11.07.2024 | FAO-156/2024 | R K MAHA BHOI | GENERAL | | Order Dtd. 2024-06-28 | MISC. APPEAL SEC. | (Se at No-9) |
| 351 | 58117/2024 | 11.07.2024 | WP (C) - 30787/2023 | S P SAHU | GENERAL | | Order Dtd. 2023-09-22 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-105) |
| 352 | 58120/2024 | 11.07.2024 | WP (C) - 13625/2017 | S S MOHANTY | GENERAL | | Order Dtd. 2019-06-26 | WRIT BRANCH -9 | (Se at No-52) |
| 353 | 58122/2024 | 11.07.2024 | WP (C) - 41860/2023 | K C SWAIN | GENERAL | | Order Dtd. 2024-06-26 | WRIT BRANCH -6 | (Se at No-24) |
| 354 | 58124/2024 | 11.07.2024 | WP (C) - 37455/2023 | SCD DASH | GENERAL | | Order Dtd. 2023-11-23 | WRIT BRANCH -6 | (Se at No-25) |
| 355 | 58126/2024 | 11.07.2024 | WP (C) - 16016/2024 | S PARIDA | GENERAL | | Order Dtd. 2024-07-04 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-104) |
| 356 | 58128/2024 | 11.07.2024 | WP (C) - 11628/2024 | P BASTIA | GENERAL | | Order Dtd. 2024-07-01 | WRIT BRANCH -7 | (Se at No-15) |
| 357 | 58131/2024 | 11.07.2024 | WPC (OAC) - 1307/2014 | R K MAHA BHOI | GENERAL | | Order Dtd. 2023-12-01 | OA Branch | (Se at No-1) |

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| 358 | 58133/2024 | 11.07.2024 | WPC (OA) - 1538/2016 | B D BISWAL | GENERAL | | Order Dtd. 2024-06-24 | OA Branch | (Se at No-1) |
| 359 | 58135/2024 | 11.07.2024 | WPC (OA) - 1536/2016 | B D BISWAL | GENERAL | | Order Dtd. 2024-05-07 | OA Branch | (Se at No-1) |
| 360 | 58137/2024 | 11.07.2024 | WPC (OA) - 1537/2016 | B D BISWAL | GENERAL | | Order Dtd. 2024-06-24 | OA Branch | (Se at No-1) |
| 361 | 58142/2024 | 11.07.2024 | BLAPL-8332/2016 | N.K ROUT | GENERAL | | Order Dtd. 2024-07-01 | BAIL-2 | (Se at No-12) |
| 362 | 58143/2024 | 11.07.2024 | BLAPL-8332/2016 | N.K ROUT | GENERAL | | Order Dtd. 2024-07-01 | BAIL-2 | (Se at No-12) |
| 363 | 58144/2024 | 11.07.2024 | BLAPL-8332/2016 | N.K ROUT | GENERAL | | Order Dtd. 2024-07-01 | BAIL-2 | (Se at No-12) |
| 364 | 58145/2024 | 11.07.2024 | BLAPL-8332/2016 | N.K ROUT | GENERAL | | Order Dtd. 2024-07-01 | BAIL-2 | (Se at No-12) |
| 365 | 58146/2024 | 11.07.2024 | BLAPL-8332/2016 | N.K ROUT | GENERAL | | Order Dtd. 2024-07-01 | BAIL-2 | (Se at No-12) |
| 366 | 58148/2024 | 11.07.2024 | BLAPL-2911/2017 | N.K ROUT | GENERAL | | Order Dtd. 2024-07-01 | BAIL-1 | (Se at No-2) |
| 367 | 58149/2024 | 11.07.2024 | BLAPL-2911/2017 | N.K ROUT | GENERAL | | Order Dtd. 2024-07-01 | BAIL-1 | (Se at No-2) |
| 368 | 58150/2024 | 11.07.2024 | BLAPL-2911/2017 | N.K ROUT | GENERAL | | Order Dtd. 2024-07-01 | BAIL-1 | (Se at No-2) |
| 369 | 58151/2024 | 11.07.2024 | BLAPL-2911/2017 | N.K ROUT | GENERAL | | Order Dtd. 2024-07-01 | BAIL-1 | (Se at No-2) |
| 370 | 58153/2024 | 11.07.2024 | BLAPL-2911/2017 | N.K ROUT | GENERAL | | Order Dtd. 2024-07-01 | BAIL-1 | (Se at No-2) |

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| 371 | 58154/2024 | 11.07.2024 | WP (C) - 22182/2020 | ROHIT KU. MAHABHOI | GENERAL | | Order Dtd. 2020-09-08 | WRIT BRANCH -1 | (Se at No-4) |
| 372 | 58155/2024 | 11.07.2024 | WP (C) - 6538/2005 | UMAKANTA CHHOTRAY | GENERAL | | | | (Se at No-4) |
| 373 | 58156/2024 | 11.07.2024 | WP (C) - 5893/2020 | GANESH SAHOO | GENERAL | | | WRIT BRANCH (DIVISION BENCH) | (Se at No-106) |
| 374 | 58176/2024 | 11.07.2024 | WP (C) - 16374/2024 | P K MOHANTY | GENERAL | | Order Dtd. 2024-07-10 | WRIT BRANCH -5 | (Se at No-21) |
| 375 | 58186/2024 | 11.07.2024 | WP (C) - 14900/2024 | N K ROUT | GENERAL | | Order Dtd. 2024-07-09 | WRIT BRANCH -4 | (Se at No-17) |
| 376 | 58190/2024 | 11.07.2024 | WPC (OAC) - 3047/2017 | N K ROUT | GENERAL | | Order Dtd. 2024-07-09 | OA Branch | (Se at No-1) |
| 377 | 58202/2024 | 11.07.2024 | ABLAPL-6241/2019 | MR. PARTH A SARATHI DAS | GENERAL | | Order Dtd. 2021-07-16 | CRIMINAL MISC | (Se at No-3) |
| 378 | 58204/2024 | 11.07.2024 | ABLAPL-6707/2024 | RAHUL SETHI | GENERAL | | Order Dtd. 2024-07-09 | | (Se at No-3) |
| 379 | 58206/2024 | 11.07.2024 | ABLAPL-6705/2024 | SUDHANSU PRASAD MOHAPATRA | GENERAL | | Order Dtd. 2024-07-09 | | (Se at No-3) |
| 380 | 58230/2024 | 11.07.2024 | CRLMC-2426/2024 | M.K. PANI | GENERAL | | Order Dtd. 9999-12-31 | | (Se at No-3) |
| 381 | 58264/2024 | 11.07.2024 | WP (C) - 16101/2024 | N.K. ROUT | GENERAL | | Order Dtd. 2024-07-09 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-105) |
| 382 | 58279/2024 | 11.07.2024 | BLAPL-6604/2024 | KARTIK CHANDRA TRIPATHY | GENERAL | | Order Dtd. 2024-07-09 | BAIL-1 | (Se at No-) |

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| 383 | 58296/2024 | 11.07.2024 | ABLAPL-6699/2024 | B. B. MALLICK | GENERAL | | Order Dtd. 2024-07-09 | BAIL-2 | (Se at No-12) |
| 384 | 58310/2024 | 11.07.2024 | ABLAPL-6712/2024 | M K SWAIN | GENERAL | | Order Dtd. 2024-07-09 | | (Se at No-12) |
| 385 | 58322/2024 | 11.07.2024 | JCRLA-23/2005 | SIBA PRASAD SAHOO | GENERAL | | Order Dtd. 2023-06-23 | CRIMINAL APPEAL | (Se at No-6) |
| 386 | 58338/2024 | 11.07.2024 | WP (C) - 18062/2011 | BIJAY KUMAR DAS | GENERAL | | Order Dtd. 2012-03-23 | | (Se at No-6) |
| 387 | 58395/2024 | 11.07.2024 | MATA-383/2023 | M K SWAIN | GENERAL | | Order Dtd. 2024-05-21 | FIRST APPEAL | (Se at No-4) |
| 388 | 58399/2024 | 11.07.2024 | MATA-18/2018 | A SUNDARA | GENERAL | | Order Dtd. 2024-05-06 | FIRST APPEAL | (Se at No-3) |
| 389 | 58402/2024 | 11.07.2024 | OJC-6216/1999 | S K RATH | GENERAL | | Order Dtd. 2020-01-22 | | (Se at No-3) |
| 390 | 58405/2024 | 11.07.2024 | OJC-16286/1997 | S K RATH | GENERAL | | Order Dtd. 2017-11-16 | | (Se at No-3) |
| 391 | 58409/2024 | 11.07.2024 | WP (C) - 32639/2020 | P K LENKA | GENERAL | | Order Dtd. 2020-12-10 | WRIT BRANCH -1 | (Se at No-2) |
| 392 | 58412/2024 | 11.07.2024 | WP (C) - 267/2024 | H K MALLICK | GENERAL | | Order Dtd. 2024-01-12 | WRIT BRANCH (DIVISION BENCH-3) | (Se at No-119) |
| 393 | 58414/2024 | 11.07.2024 | WP (C) - 35052/2022 | H JENA | GENERAL | | Order Dtd. 2023-05-15 | WRIT BRANCH (DIVISION BENCH-3) | (Se at No-122) |
| 394 | 58417/2024 | 11.07.2024 | WP (C) - 16285/2 | A K MOHANTY | GENERAL | | Order Dtd. 2024-07-11 | WRIT BRANCH | (Se at |

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| | | | 024 | | | | | (DIVISION BENCH-1) | No-106) |
| 395 | 58420/2024 | 11.07.2024 | WPC (OAC)-2533/2014 | N G BEHERA | GENERAL | | Order Dtd. 2022-09-26 | OA Branch | (Seat No-1) |
| 396 | 58423/2024 | 11.07.2024 | SA-74/1996 | A SUNDARAY | GENERAL | | Order Dtd. 2024-03-01 | SECOND APPEAL | (Seat No-6) |
| 397 | 58426/2024 | 11.07.2024 | CMP-1602/2023 | R K MOHANTY | GENERAL | | Order Dtd. 9999-12-31 | WRIT BRANCH-5 | (Seat No-20) |
| 398 | 58428/2024 | 11.07.2024 | OJC-14457/1996 | B DAS | GENERAL | | Order Dtd. 2022-02-16 | WRIT BRANCH-3 | (Seat No-28) |
| 399 | 58430/2024 | 11.07.2024 | BLAPL-2213/2024 | H K MOHANTY | GENERAL | | Order Dtd. 2024-06-20 | | (Seat No-28) |
| 400 | 58432/2024 | 11.07.2024 | BLAPL-980/2024 | P K PARIDA | GENERAL | | Order Dtd. 2024-02-20 | | (Seat No-28) |
| 401 | 58434/2024 | 11.07.2024 | CRA-292/1995 | K SAHOO | GENERAL | | Order Dtd. 2024-07-10 | CRIMINAL APPEAL | (Seat No-8) |
| 402 | 58436/2024 | 11.07.2024 | RVWPET-259/2023 | A SUNDARAY | GENERAL | | Order Dtd. 2024-06-24 | | (Seat No-8) |
| 403 | 58438/2024 | 11.07.2024 | WP (C) - 208/2002 | B K MISHRA | GENERAL | | Order Dtd. 2002-07-22 | | (Seat No-8) |
| 404 | 58440/2024 | 11.07.2024 | WP (C) - 13020/2023 | A K SWAIN | GENERAL | | Order Dtd. 2024-03-11 | WRIT BRANCH-8 | (Seat No-42) |
| 405 | 58442/2024 | 11.07.2024 | WP (C) - 12217/2019 | G SAHOO | GENERAL | | Order Dtd. 2019-07-18 | WRIT BRANCH-1 | (Seat No-3) |
| 406 | 58444/2024 | 11.07.2024 | WPCRL-81/2024 | B K LENKA | GENERAL | | Order Dtd. 2024-07-03 | WRIT BRANCH (DIVISION) | (Seat No- |

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| 40 7 | 58445/2 024 | 11.07.20 24 | RSA- 274/202 2 | P K LENKA | GENER AL | | Order Dtd. 9999-12-31 | SECOND APPEAL | (Se at No- 1) |
| 40 8 | 58447/2 024 | 11.07.20 24 | CRLREV- 318/202 3 | M DAS | GENER AL | | Order Dtd. 2024-07-03 | CRIMIN AL REVISI ON | (Se at No- 1) |
| 40 9 | 58448/2 024 | 11.07.20 24 | WP(C) - 26959/2 020 | D K SAHU | GENER AL | | Order Dtd. 2021-07- 14Petition,Ann exure, | WRIT BRANCH (DIVIS ION BENCH) | (Se at No- 113) |
| 41 0 | 58479/2 024 | 11.07.20 24 | WP(C) - 14728/2 013 | ARTA KHARSEL | GENER AL | | Order Dtd. 2024-04-16 | WRIT BRANCH -6 | (Se at No- 35) |

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